

freely allowed. However the main fruits being exported from India are mangoes, grapes, chickoo, custard apple, pomegranate, water melons, apples, various citrus fruits etc. and the major markets are UAE, Bangladesh, Nepal, Saudi Arabia, Kuwait, Oman, UK, etc.

[*Translation*]

Visit of Taiwanese Trade Delegation

7800. SHRI CHHANTRAPAL SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether a Taiwanese trade delegation visited India recently;

(b) if so, the outcome of the discussions held; and

(c) the trade areas in which the said delegation had shown interest?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHDEE): (a) Yes, Sir, a Taiwanese trade delegation soon sores by Chinese National Association of Industry and Commerce (CNAIC) visited India at the invitation of Federation of Indian Chamber of Commerce and Industry (FICCI).

(b) CNAIC and FICCI signed an Agreement for the formation of a Joint Business Cooperation Committee on 25th March, 1992.

(c) Engineering goods, textiles, petrochemicals, cement, electronics, days and auto castings were some of the areas which figured in the discussions between the two sides.

Waiving of Farmers Loans in Madhya Pradesh

7801. SHRI RAMESHWAR PATIDAR: Will the Minister of FINANCE be pleased to state:

(a) whether the nationalised banks have provided loans ranging from Rs. 50 thousand to Rs. 3 lakhs to the farmers living by the side of big rivers of Madhya Pradesh for installing pipelines and electric motors;

(b) whether the Government propose to waive-of the loans of these farmers;

(c) if so, the details thereof;

(d) whether the Government propose to provide fifty percent subsidy on such pipelines;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) National Bank for Agriculture and Rural Development (NABARD) provides refinance support to the banks who provide loans for various schemes for installing Lift Irrigation System by the sides of river. The size of the loan and interest charged thereupon will depend upon the investment required for the execution of such projects.

(b) and (c). Under Agricultural and Rural Debt Relief (ARDR) Scheme, 1990, the overdues which qualified for debt relief to eligible borrowers were written-off. There is no proposal to waive off the loans in general. Any case of hardship for providing relief can be looked into by the banks on merits.

(d) to (f). NABARD have reported that they have no information regarding proposal for providing subsidy for such Project.